

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **12.02.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 89/2026 For Stay IA No. 258/2026 For Exemption IA No. 259/2026	Alagar Ananthan Chief Financial Officer of Maagrita Exports Ltd (In CIRP) Vs SR Shriraam Shekher Anr.	Mr. S Vedhavel	
2.	Comp App (AT) (CH) No. 02/2026 For Stay IA No. 59/2026	Duan Hongli & Anr. Vs Al-Sami Agro Products Pvt Ltd & 6 Ors.	Ms. Tehseen Fatima Khatri, PCS	
3.	Comp App (AT) (CH) (Ins) No. 549/2025 For Condone Delay IA No. 1537/2025	Govt. of Tamil Nadu Commercial Taxes and Registration Dept Vs V Nagarajan, Official Liquidator of Corporate Debtor, Cethar Ltd. & Anr.	Mr. P Sathish	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 88/2026 For Condone Delay IA No. 254/2026 Delay in refiling IA No. 255/2026 For Stay IA No. 256/2026 (With defects)	Arun Kumar HP Vs M Visvesvaraya Co- operative Bank Ltd	Mr. S Vivekananda	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No. 934/2024 & 900/2025 For Amendment IA No. 1563/2025	Ahmed Buhari Erst. Director of Coastal Energen Pvt Ltd Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Anant Merathia	Mr. T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shihhare R5/CoC
6.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No. 935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Vishnu Mohan	Mr. T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shihhare R5/CoC
7.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No. 936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Ravi	Mr. T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shihhare R5/CoC
8.	Comp App (AT) (CH) (Ins) No. 477/2025 For Exemption IA No. 1357 & 1358/2025 For Stay IA No. 1359/2025	Reji Abraham Suspended Managing Director of Aran Offshore Ltd Vs Punjab National Bank & Anr	Mr. Sumesh Dhawan	Mr. ML Ganesh
9.	IA No. 1726/2025 (For Condone Delay) & IA No. 1838/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 622/2025 For Stay IA No. 1727/2025 For Exemption IA No. 1728/2025	Lulu India Shopping Mall Pvt Ltd Vs Kattera India Pvt Ltd Through its RP, Pankaj Srivastava	Mr. Pradeep Joy	
10.	IA No. 105/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 45/2026 For Stay IA No. 104/2026 For Exemption IA No. 106 & 107/2026	Lulu India Shopping Mall Private Limited Vs Kattera India Private Limited & Anr	Mr. Pradeep Joy	

11.	IA No. 189/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 72/2026 For Exemption IA No. 186 & 187/2026 For Stay IA No. 188/2026	Lulu IT Infrabuild Pvt Ltd Vs Kattera India Pvt Ltd, through its RP Pankaj Srivastava & Anr.	Mr. Pradeep Joy	
12.	IA No. 65/2026 For Condone Delay in Comp App (AT) (CH) (Ins) No. 28/2026 For Stay IA No. 64/2026	Parkview Developers Pvt Ltd Vs SDU Travels Pvt Ltd (In Liquidation)& 3 Ors.	Mr. C Harsha Raj	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt Ltd Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. Pawan Jhabakh	Mr. Cibi Vishnu R1 Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R6
14.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024 For Direction IA No. 489 & 964/2025 To Vacate Stay IA No. 953/2025	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 7 Ors.	Mr. A Ram Kumar	Mr. Cibi Vishnu R1 Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R5 Mr. Gaurav Chatterjee R7 Mr. Shabbeer Ahmed R8
15.	Comp App (AT) (CH) No. 08/2025 For Direction IA No. 99, 100 & 101/2025 For Additional Docs IA No. 368/2025	Nallapu Kiran Kumar Vs Enervision Services Pvt Ltd & 6 Ors	Ms. Deepika Murali	Ms. R Monesha R1- R5
16.	Comp App (AT) (CH) No. 31/2025 For Stay IA No. 478/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd WITH	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
17.	Comp App (AT) (CH) No.32/2025 For Stay IA No. 479/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri

18.	Comp App (AT) (CH) (Ins) No. 53/2025 For Stay IA No. 194/2025	Anand Jain, Suspended Director of Hallmark Infrastructure Pvt Ltd Vs Pathukasahasram Ragunathan Raman, IRP of Hallmark Infrastructure Pvt Ltd & Anr	Mr. Rahul Balaji	Mr. B Dhanaraj R1 Mr.S Sathiyaranarayanan R2
19.	Comp App (AT) (CH) (Ins) No. 61/2025	State of Tamil Nadu Commercial Taxes & Registration Dept. Vs C Ramasubramaniam Liquidator of Surana Corporation Ltd. & Anr	Mr. B Vijay	Mr.S Sathiyaranarayanan R1
20.	Comp App (AT) (CH) No. 126/2025	Sri Rama Murthy Velaga Vs Sri Mathangi Matha Agros Pvt Ltd & 6 Ors.	Mr. Shivam Grover, PCS	Ms. Janani Shankar R2 R3
21.	Comp App (AT) (CH) (Ins) No. 420/2025	Ramakrishnan Sadasivan, RP of Connect Wind (India) Pvt Ltd Vs MRF Limited	Mr. J Manivannan	King & Partridge
22.	Comp App (AT) (CH) (Ins) No. 456/2025 For Stay IA No. 1303/2025	S Hari Karthik Liquidator- Jeypore Sugars Company Ltd Vs Kineta Global Ltd in Consortium with Power Mech Projects Ltd	Mr. J Manivannan	Mr. N Kumaraswamy
23.	Comp App (AT) (CH) (Ins) No. 488/2025 For Direction IA No. 1388/2025 To dispense with IA No. 1389/2025	Regional Provident Fund Commissioner-II, EPFO Vs Furnace Fabrica (India) Ltd, Rep by RP & Anr.	Mr. R Vishnu	Mr. Akash Menon R2
24.	Comp App (AT) (CH) (Ins) No. 503/2025 For Stay IA No. 1419/2025	Summit Marine Exports Pvt Ltd & Anr. Vs State Bank of India & Anr.	Mr. Y Suryanarayana	
25.	Comp App (AT) (CH) (Ins) No. 550/2025 For Stay IA No. 1543/2025	Sridhar Cherukuri Vs Bank of Maharashtra & 2 Ors.	Mr. K Mohit Kumar	
26.	Comp App (AT) (CH) (Ins) No. 569/2025 For Exemption IA No. 1607/2025 For Stay IA No. 1608/2025 Delay in filing docs. IA No. 1783/2025	Chintalapati Srinivasa Raju Vs Damodar Valley Corporation & Anr.	Mr. TV Suresh Kumar	Ms. Shweta Bharti R1
27.	Comp App (AT) (CH) (Ins) No. 583/2025 For Exemption IA No. 1780 & 1781/2025	Punjab National Bank (International) Ltd Vs Pesco Beam Environmental Solutions Pvt Ltd	Mr. Mithilesh Kumar Pandey	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No. 120/2023	Nerella Hemanth Nagar Kumar, Suspended Director Vs Pattabi Enterprises WITH	Mr. TK Bhaskar	Mr. Anirudh Suresh-R1
29.	Comp App (AT) (CH) (Ins) No. 276/2024 For Stay IA No. 733/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors WITH	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
30.	Comp App (AT) (CH) (Ins) No. 277/2024 For Stay IA No. 734/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
31.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhania, Liquidator Khaitan Electricals Ltd & Anr.	Mr. Sathiyanarayanan	Mr. Pranay Agarwal R1
32.	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthys Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
33.	Comp App (AT) (CH) No. 117/2022 For Stay IA No. 1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthys Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
34.	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022	Huda Baghadt & 8 Ors Vs Fakhruddin Mohammed & 7 Ors. WITH	Mr. Kiran Kumar Kondaparthys Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
35.	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022	Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekharuddin & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthys Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
36.	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Ziauddin Nayyar & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthys Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

37.	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022	Habib Abdul Razzaq Hadi Ali Albaghadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors WITH	Mr. Kiran Kumar Kondaparthys Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
38.	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022	Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthys Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
39.	Comp App (AT) (CH) No. 123/2022 For Stay IA No. 1077/2022	Habib Abdul Razzaq Hadi Ali Albaghadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Kiran Kumar Kondaparthys Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
40.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors	Mr. Kiran Kumar Kondaparthys Mr. Vinay Babu Gade, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18
41.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt Ltd & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje R2
42.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No. 144/2024	Rajendran PR, RP of Asten Realtors Pvt Ltd Vs Piramal Capital & Housing Finance Ltd. WITH	Mr. Vinod PV	Mr. Saurabh Nikalje
43.	Comp App (AT) (CH) (Ins) No. 391/2024 For Stay IA No. 1066/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran PR & Anr WITH	Mr. VV Sivakumar	Mr. Pranava Charan R1 Mr. Krishnamohan K R2
44.	Comp App (AT) (CH) (Ins) No. 399/2024	Piramal Trusteeship Services Pvt Ltd Vs Kakanatil Abdul Rahiman Siraj Mather WITH	Mr. VV Sivakumar	Mr. Pradeep Joy
45.	Comp App (AT) (CH) (Ins) No. 393/2024 For Stay IA No. 1070/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran P R & Anr. WITH	Mr. VV Sivakumar	Mr. Vindod PV- R1 Mr. Avinash Krishnan Ravi- R2
46.	Comp App (AT) (CH) (Ins) No. 420/2024 For Exemption IA No. 1143/2024	Piramal Trusteeship Services Pvt Ltd Vs Kakkanattil Ibrahimkutty Mohammed Raffi Mather	Mr. VV Sivakumar	Mr. Pradeep Joy

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website: www.nclat.nic.in**